

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.213

C.P.(CAA)/72(AHM)2022 in
C.A.(CAA)/35(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Ruparel Nets Pvt Ltd
Rupa Weave Pvt Ltd
Ruparel Plastics Pvt Ltd

.....Applicants

Order delivered on: 31/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Bhadresh shah, PCS

ORDER

Due to paucity of time, as it is already 1.45 p.m., the Hon'ble Member (J) has to take up another Bench of Ahmedabad, list the hearing on 07.09.2023.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)

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